

## NOTICE

Oath taking Ceremony of Hon'ble Mr. Justice Anant Bijay Singh, as Judicial Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **10:30 A.M. on 21<sup>st</sup> January, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal(NCLAT), 2<sup>nd</sup> Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-  
(Registrar)  
NCLAT

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.01.2020 (TUESDAY)

COURT - II

11:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt. Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav
2.	Comp. App. (AT) (Ins) No. 977 of 2019	Wipro Ltd. Vs. Navayuga Infotech Pvt. Ltd.	Gaurav Bahl	Rudrajit Ghosh
3.	Comp. App. (AT) (Ins) No. 998 of 2019	Ashok Kumar Sachdeva. Vs. Kotak Mahindra Bank Ltd. & Ors.	Rohit Suri	Sanjay Bhatt-R1
4.	Comp. App. (AT) (Ins) No. 1107 of 2019	Gourav Kishor Shinde. Vs. Uday Yashwant Nayak & Ors.	Bina Gupta	Udita Singh-R1 Sowmya Saikumar-R2

5.	Comp. App. (AT) (Ins) No. 1209 of 2019	Oyster Steel and Iron Pvt Ltd. Vs. Laxmi Foils Pvt. Ltd.	A.K. Valli.	Krishnendu Datta
6.	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. Vs. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta	Vaibhav Sharma
7.	Comp. App (AT) (Ins) No. 1382 of 2019	Gautam Sinha, Ex-Director/Promoter, Kalpataru Cold Storage Pvt. Ltd. Vs. UV Asset Reconstruction Company Ltd. & Ors.	Murari Kumar	Sumesh Dhawan Vatsala Kak
8.	Comp. App (AT) (Ins) No. 1495 of 2019	Indu Projects Ltd. Through IRP Vs. Shrushti Contech Pvt. Ltd.	Anurag Singh	
9.	Comp. App. (AT) No. 125 of 2019	State Bank of India. Vs. United Breweries (Holdings) Ltd. & Ors.	Chitranshul A. Sinha	Amish Tandon-R1 A. Raghunath- R3&4
10.	Comp. App. (AT) No. 286 of 2019	Brahmagiri Realtors Pvt. Ltd. Vs. Lanco Hills Technology Park Pvt. Ltd. & Ors.	Shekar	Garima Sharma

**For Hearing**

11.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloyes Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Anando Mukherjee
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**By Order**

**-sd/-  
Registrar**